

अण्डमान तथा निकोबार राजपत्र
ANDAMAN AND NICOBAR GAZETTE



असाधारण

EXTRAORDINARY

प्राधिकार से प्रकाशित

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ANDAMAN AND NICOBAR ADMINISTRATION
Chief Commissioner's Secretariat

NOTIFICATION

Port Blair, the 27th May, 1977/Jyaistha 6, 1899

No. 108/77/F. No. 15-222/76-J. I.—In exercise of the powers conferred by sub-section (1) of section 3 of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 (Regulation 3 of 1956), the Chief Commissioner, Andaman and Nicobar Islands, hereby makes the following amendment to the Notification No. ANPATR/3 (1)/1 dated the 2nd April, 1957 and published in A & N. Gazette Extra-ordinary No. 3 dated the 2nd April, 1957, as amended by Notification No. 62/72/ F. No. 81-9/71-71-J. (I) dated the 20th April, 1972 published in the Andaman and Nicobar Gazette, Extraordinary No. 51 dated the 20th April, 1972, namely:—

AMENDMENT

In the said Notification, under Amendment No. I, the following entries shall be substituted for the existing entries against "latitude"—

"Between latitude 10° 34 minutes North and 10° 45 minutes 30 seconds North".

By Order,
K. K. Warriar,
Assistant Secretary (Gen.)